Laid the final action taken statements of Standing Committee on Consumer Affairs, Food and Public Distribution SHRI RAJMOHAN UNNITHAN (KASARAGOD): Sir, I rise to lay on the

Table the Final Action Taken Statements (Hindi and English versions) showing action taken by the Government on the recommendations contained in Chapters I and V of the following Action Taken Reports of the Standing Committee on Consumer Affairs, Food and Public Distribution:

- (1) First Report (Eighteenth Lok Sabha) on Action Taken by the Government on the observations/recommendations contained in the Thirty-seventh Report (Seventeenth Lok Sabha) on the subject ?Initiatives in the North East in the Field of Consumer Rights Protection? pertaining to Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs).
- (2) Second Report (Eighteenth Lok Sabha) on Action Taken by the Government on the observations/ recommendations contained in the Thirty-eighth Report (Seventeenth Lok Sabha) on the subject ?Functioning of Warehousing Development and Regulatory Authority (WDRA)? pertaining to Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution);
- (3) Third Report (Eighteenth Lok Sabha) on Action Taken by the Government on the observations/ recommendations contained in the Thirty-ninth Report (Seventeenth Lok Sabha) on the subject? Regulation of Weights and Measures with Specific Reference to Dispensing Machines at Fuel Stations? pertaining to Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs).
- (4) Fourth Report (Eighteenth Lok Sabha) on Action Taken by the Government on the observations/ recommendations contained in the Fortieth Report (Seventeenth Lok Sabha) on the subject? Transforming Fair Price Shops? pertaining to Ministry of

Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution).

<u>12.06 hrs</u>